

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

WEST ZONAL BENCH

SERVICE TAX APPEAL NO: 87279 OF 2015

[Arising out of Order-in-Appeal No: PUN-SVTAX-000-068-15-16 dated 20th July 2015 passed by the Commissioner of Service Tax (Appeals), Pune.]

Trans Tech Turnkey Pvt Ltd
101 Mayfair Tower II, Wakdewadi, Shivajinagar
Pune - 411005

... Appellant

versus

Commissioner of Service Tax
ICE House, Opp: Wadia College, Sassoon Road
Pune – 411 001

...Respondent

WITH

SERVICE TAX APPEAL NO: 87280 OF 2015

[Arising out of Order-in-Appeal No: PUN-SVTAX-000-069-15-16 dated 20th July 2015 passed by the Commissioner of Service Tax (Appeals), Pune.]

Trans Tech Turnkey Pvt Ltd
101 Mayfair Tower II, Wakdewadi, Shivajinagar
Pune - 411005

... Appellant

versus

Commissioner of Service Tax
ICE House, Opp: Wadia College, Sassoon Road
Pune – 411 001

...Respondent

AND

SERVICE TAX APPEAL NO: 87281 OF 2015

[Arising out of Order-in-Appeal No: PUN-SVTAX-000-070-15-16 dated 20th July 2015 passed by the Commissioner of Service Tax (Appeals), Pune.]

Trans Tech Turnkey Pvt Ltd
101 Mayfair Tower II, Wakdewadi, Shivajinagar
Pune - 411005

... Appellant

versus

Commissioner of Service Tax
ICE House, Opp: Wadia College, Sassoon Road
Pune – 411 001

...Respondent

APPEARANCE:

None for the appellant

Shri Dilip Shinde, Assistant Commissioner (AR) for the respondent

CORAM:

HON'BLE MR C J MATHEW, MEMBER (TECHNICAL)
HON'BLE MR AJAY SHARMA, MEMBER (JUDICIAL)

FINAL ORDER NO: A/ 86452-86454/2021

DATE OF HEARING:	15/07/2021
DATE OF DECISION:	15/07/2021

PER: C J MATHEW

These appeals have been filed against order-in-appeal no. PUN-SVTAX-000-068 -15-16 to PUN-SVTAX-000-070-15-16 dated 20th July 2015 of Commissioner of Service Tax (Appeals), Pune.

2. None appeared for the appellant. We have heard Learned Authorised Representative.

3. On a perusal of the records we find that the despite several

notices having been issued the appellant has not been represented in any of those hearings when the matters were called. Accordingly, the appeals are dismissed in default for non-prosecution.

(Dictated and Pronounced in Open Court)

(Ajay Sharma)
Member (Judicial)

(C J Mathew)
Member (Technical)

**/as*